

Central Administrative Tribunal  
Principal Bench: New Delhi

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OA No. 2428/99  
MA No. 1178/99

New Delhi, this the 28th day of Oct., 99

Hon'ble Shri Kuldip Singh, Member (J)

Bal Gobind Gupta  
s/o Sh. Bhagwan Das Gupta,  
R/o C-1-230, Yamuna Vihar, Delhi. ....Applicant

(By Advocate: Shri M.K.Gaur)

Versus  
Union of India through:

1. General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Bikaner Division, Northern Railway,  
Bikaner (Rajasthan)
3. Divisional Accounts Officer,  
Northern Railway,  
Bikaner (Rajasthan) .... Respondents

(By Advocate: Shri R.L.Dhawan)

O R D E R (ORAL)

Learned counsel for the applicant prays  
for and is allowed to withdraw the entire case  
with liberty to file afresh before the appropriate  
Bench.

The O.A. is, therefore, dismissed as  
withdrawn.

  
( Kuldip Singh )  
Member (J)

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